

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11-08-2021 AT 2.30 P.M THROUGH VIDEO CONFERENCING:**

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CA(CAA)/26(CHE)2021  
NAME OF THE PETITIONER : Vedha Spinning Mills Private Limited  
NAME OF THE RESPONDENTS :  
UNDER SECTION : Sec 230-232 of CA, 2013

**ORDER**

Ld. Counsel Mr. M.R. Thiagarajan for the Applicant is present.

Consent Affidavit and other affidavits were already filed along with the application.

Counsel for the Applicant states that State Bank of India (Secured Creditor) is yet to submit their consent in the scheme which is pending.

At the request of the Counsel for the Applicant, list this matter on **15.09.2021** for submission of the consent by State Bank of India and for further hearing.

-sd-  
(ANIL KUMAR B)  
MEMBER (TECHNICAL)

-sd-  
(R. SUCHARITHA)  
MEMBER (JUDICIAL)

vs